



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

N O T I C E

It is for information to all concerned that henceforth the '*Mention*' made physically through '*Memos*' in the Court shall not be handed over to the Court Masters. Instead, the '*Memos*' shall be required to send through E-mail (as attached herewith in a list) to the Court Masters of the respective Benches within 11 A.M. by keeping the '*originals*' with the learned Advocates.

BY ORDER

Dated, Guwahati the 28th September, 2020.

List of **Email Ids** to be used for communication of 'Mention Memos' to the Hon'ble courts.

Court No.	E-mail ID
1	court1.ghc@gmail.com
2	court2.ghc@gmail.com
3	court3.ghc@gmail.com
4	court4.ghc@gmail.com
5	court5.ghc@gmail.com
6	court6.ghc@gmail.com
7	court7.ghc@gmail.com
8	court8.ghc@gmail.com
9	court9.ghc@gmail.com
10	court10.ghc@gmail.com
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19	court19.ghc@gmail.com
20	court20.ghc@gmail.com
21	court21.ghc@gmail.com